

(b) the expenditure incurred thereon?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). No new construction of National Highways was undertaken during 1989-90. However, improvements by way of strengthening the carriageway in 85 kms. provision of paved shoulders in 32.88 km. and raising of road level in 1.5 km., were completed during the year. The entire length of 973 kms. of the National Highways was maintained and repaired to the required standards, keeping in view the traffic intensity as well as the availability of funds. During the year, expenditure of Rs. 26.16 crores and Rs. 4.5 crores respectively has been reported by Punjab P.W.D. for development and maintenance of the National Highways.

Pesticides Insecticides in the Schedule to the Insecticides Act 1968

6640. SHRI RAMDAS SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the insecticides, fungicides, herbicides which were in the schedule to the Insecticides Act, 1968 since its enactment and have been granted registration certificate by the Registration Committee of the Central Insecticides Board during the last three years; and

(b) the names of the insecticides, fungicides and herbicides which are pending before the Registration Committee of the Central Insecticides Board for inclusion in the schedule and also which are pending for grant of registration certificate before the Registration Committee under sections 9 (3) and 9 (3B) of the Insecticides Act along with the names of the parties, product-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF

AGRICULTURE (SHRI NITISH KUMAR):

(a) Names of the insecticides including fungicides and herbicides which are in the schedule to the Insecticides Act, 1968 (upto date) are given at Annexure-I [Placed in Library. See LT No. 1002/90]. Name of the insecticides, fungicides, herbicides which were in the schedule to the Act since its enactment and have been granted registration certificate by the Registration Committee during the last three years are given at Annexure-II [Placed in Library. See LT No. 1002/90].

(b) No application pertaining to insecticides including fungicides and herbicides is pending before Central Insecticides Board for their inclusion in the Schedule to the Insecticides Act, 1968.

List of insecticides including fungicides and herbicides in respect of which applications for registration under section 9 (3) and 9 (3B) pending before the Registration Committee is placed at Annexure-III [Placed in Library. See LT No. 1002/90] A and III [Placed in Library. See LT No. 1002/90] B respectively. Names of the applicants product wise are also mentioned therein.

Telephone Connections in Ghaziabad Telephone Exchange

6641. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the backlog in telephone connections provided in Ghaziabad under each category as on 31 March, 1990; and

(b) the tentative programme for coverage by the end of current year in each category?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The number of

persons on the waiting list category wise as on 31.3.90 in various exchanges in Ghazia-

bad is given below:

Category	No. of persons in waiting list in		
	Rajnagar Telephone Exchange	Patel Nagar Telephone Exchange	Shahdara East Telephone
1	2	3	4
OYT General	9	3	6
OYT Special	—	—	—
NOYT Special	14	5	8
NOYT SS	—	1	—
NOYT General	3584	378	463
Total	3607	387	477

(b) Expansion by 7000 lines in Rajnagar telephone exchange has been planned during the current year which is expected to clear the waiting list in all categories except NOYT. General category in that exchange. No expansion in other exchanges is expected during the current year.

Applications of Freedom fighters

6642. PROF. GOPALRAO MAYEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applications of Freedom Fighters from Goa pending with the Central Government for approval of their pensions;

(b) reasons for the delay; and

(c) the steps proposed to expedite the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). All applications received from Goa upto the prescribed date (31.3.1982) were considered and decisions communicated to the applicants. However, where applicants, whose claims had not been accepted, furnish additional evidence, the case is reviewed. This is a continuing process.

Road Projects Cleared under Central Road Fund to Rajasthan

6643. SHRI HEMENDRA SINGH BANERA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is proposal to construct a bye-pass road at Bhiwara and a road from Bhiwara to Deoli via Banera;

(b) if so, whether Union Government propose to provide assistance for the con-